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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 318/2017 in C.P. No. 172/241-242/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018**

Name of the Company: Iberchem S.A & Anr.  
V/s.  
Yatin C Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Siddharth Sinha	Advocate	Applicants	
2.				

**ORDER**

Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. None present for Respondents in IA 318/2017.

Suo moto matter reopened.

For further hearing, list the matter 26.02.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 24th day of January, 2018.